THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-87/2013 (Pt.)/6393/A

From :-

Shri Saptarshi Garq,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Pranjal Das,

District & Sessions Judge,

Jorhat.

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Dated Guwahati the

19 July, 2023.

Sub:

Casual leave.

Ref:-

Letter No. JJA/6274/2023 dated 28.06.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 26.06.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence the next senior most Judicial Officer at the station would remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/ JT. REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/6394/A, dated 77-07-23 Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR(VIGILANCE)